

DR Registrar J

CA 88/2000

06.7.2001

Concerned Bench is
not available today.
List M.A No 753/01 before
SB. of Hon. VC. for
orders on 20.7.2001.

DR J

20.7.2001 Hon. Mr. Justice R.R.K. Trivedi, VC

Shri G.P. Agrawal learned
Counsel for the Respondent-applicant.
By MA 753/01 prayer has been
made to extend the period of
disposal of representation by
six months. This application
had been filed on 12.2.2001.
Five months have already expired.
In the circumstances, the same
period have ^{been} availed by the Respondent,
no order is required. MA 753/01
is disposed of.

VC

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